

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: KARPAGAM SPINNERS PRIVATE LIMITED Date of Commencement of Liquidation: 22-02-2018; List of Stakeholders as on Date: 18-03-2021; Name of IP: Mr. G. Gunasekaran; Last 5 digit of registration number: 11178

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		1940440		1940440	0	0	0	NA
2	Liquidation costs incurred till date		2025362		2025362	0	0	0	NA
3	Secured financial creditors	1	20513314	1	20513314	0	0	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	7	21628954	3	5500000	0	16128954	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	36	4336711	12	1283042	0	3053669	0	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	3	16975926	2	16207398	0	768528	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	5705448	1	2022344	0	3683104	0	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		49	73126155	19	49491900	0	23634255	0	